

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO. 2597

TO BE ANSWERED ON DECEMBER 22, 2022

STATUS OF PMAY-URBAN

**NO. 2597. SHRI SHA.BRA.DR. JAI SIDDESHWAR
SHIVACHARYA MAHASWAMIJI:
DR. UMESH G. JADHAV:
SHRI SANGANNA AMARAPPA:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the present status of Pradhan Mantri Awas Yojana - Urban (PMAY-U) in Solapur of Maharashtra and Kalaburagi and Koppal of Karnataka;**
- (b) the number of beneficiaries who have been identified and allotted houses in the said cities of the said States;**
- (c) the number of persons who are yet to be allotted houses under PMAY-U; and**
- (d) the time by which the allotment/target is likely to be done/achieved?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

- (a) to (c) Ministry of Housing and Urban Affairs (MoHUA), under the vision of 'Housing for All', is supplementing the efforts of States/**

UTs by providing central assistance under Pradhan Mantri Awas Yojana- Urban (PMAY-U) for construction of houses for all eligible urban families/ beneficiaries since 25.06.2015. There are no fixed targets under PMAY-U Scheme. Based on the demand, State Government prepares project proposals and after approval of projects by State Level Sanctioning and Monitoring Committee (SLSMC) submits to the Ministry for sanctioning by Central Monitoring and Sanctioning Committee (CSMC).

The present status including number of houses sanctioned, grounded and completed under PMAY-U in Solapur of Maharashtra and Kalaburagi and Koppal of Karnataka is annexed as Annexure.

(d) The completion of projects generally takes 12-36 months under different verticals of Scheme. States/ UTs are required to adhere to the timeline as mentioned in Detailed Project Reports for completion of project. The States/UTs have been advised to expedite the construction of sanctioned houses so that all houses are completed within the stipulated period.

Annexure referred in reply to Lok Sabha Unstarred Q.No.2597 for 22-12-2022

**Present status including number of houses sanctioned under PMAY-U in Solapur
of Maharashtra and
Kalaburagi and Koppal of Karnataka**

Sr. No.	Particulars	Solapur	Kalaburgi	Koppal
1	Houses Sanctioned (Nos)	48,869	12,482	2,830
2	Houses Grounded for Construction (Nos)	48,292	12,024	2,075
3	Constructions of Houses Completed/ Delivered (Nos)	13,195	7,625	1,250
4	Central Assistance Sanctioned (₹ in Crores)	765.99	241.75	44.09
5	Central Assistance Released (₹ in Crores)	213.03	179.55	20.96
